

**Central Administrative Tribunal
Principal Bench, New Delhi**



**C.P. No. 405 of 2019
O.A. No. 198 of 2014**

This the 1st day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. R.N. Singh, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ajay Goel,
Aged 64 years,
S/o Late Sh. G. C. Gupta,
R/o Flat No. 310, Suraksha Sadan,
Co-op Group Housing Society,
Plot No. 13, Sector-9,
Dwarka Phase-I,
New Delhi-110077.

...Petitioner

(By Advocate: Mr. Padma Kumar S.)

VERSUS

1. Shri Sanjay Mitra, IAS,
Secretary,
Ministry of Defence,
South Block, New Delhi.
2. Mr. V. Anand Ranjan,
Joint Secretary (Training) &
Chief Administrative Officer,
Ministry of Defence,
E-Block Hutmants,
New Delhi-110001.

...Respondents

(By Advocate: Mr. A. K. Singh)

ORDER (Oral)**Hon'ble Mr. R.N. Singh, Member (J):**

The learned counsels for the parties submit that the Order/Judgment in the aforesaid OA, which is the subject matter of the Contempt Petition, has already been challenged before the Hon'ble High Court of Delhi and the said Writ Petition is likely to be listed before the Hon'ble High Court of Delhi within a few days.

2. Mr. Padma Kumar S., learned counsel for petitioner submits that another identical matter is pending adjudication before the Hon'ble High Court of Delhi and is fixed for consideration on **12.05.2021**.

3. In the facts and circumstances, with the consent of the learned counsels for the parties, the present Contempt Petition is closed with the liberty to the petitioner to approach this Tribunal for revival of the present CP, if occasion arises and if so advised by way of MA.

4. With the aforesaid liberty, the present Contempt Petition is closed. Notices are discharged.

(Mohd. Jamshed)
Member (A)

(R.N. Singh)
Member (J)

/uma/shilpi/